GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1451
ANSWERED ON 10TH FEBRUARY, 2022

SETTING UP OF CHARGING STATIONS FOR EVS

1451. SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether there is any proposal to establish charging station for Electric Vehicles (EVs) at a gap of every five kilometers as a pilot project on the highway from Latur to Mumbai via Pune and Pandharpur to Pune via Phaltan by converting it into Green Highway;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the number of charging stations for EVs functional in the country, State-wise including Latur and Madha constituency in Maharashtra?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) There is no proposal to establish charging station for Electric Vehicles (EVs) on the highway from Latur to Mumbai via Pune and Pandharpur to Pune via Phaltan.

(c) There are no charging stations for EVs in Latur and Madha constituency under NHAI. The details of charging stations for EVs functional in the country, State-wise are enclosed as annexure.
Details of charging stations for EVs functional in the country, State-wise:-

<table>
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<tr>
<th>S. No.</th>
<th>State</th>
<th>No. of Public Charging Stations (PCS) Operational or Active</th>
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